

Athletics—One of the 13 athletes secured the 5th position in Men's 110 Meters Hurdles. The 400 Meters Relay team and the only woman athlete in the 400 Meters race reached the Semi-Finals. In the Marathon, the Indian runners were 33rd and 43rd. Others were eliminated in preliminary rounds.

Weight-lifting—one placed 13th and the other 14th.

Shooting—One obtained the 26th place and the other the 49th.

Diving—One obtained the 25th place and the other the 30th.

Gymnastics—Last position.

Cycling—Last position.

(b) and (c). Yes, Sir.

(d) Government will give due consideration to requests for assistance from the N.R.A.I. in this behalf.

Employment in Central Government

1779. { **Shri Manoharan:**
Shri Kapur Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether employment in the Central Government cannot be made without the candidates having been sponsored by the Employment Exchanges;

(b) if so, whether complaints have often been made for violation of these rules; and

(c) if so, the action taken against the defaulting offices?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) According to the existing instructions, recruitment to various services posts under the Government of India is made through the agency of the Employment Exchange, except where appointments are required to be made in consultation with the Union Public

Service Commission, or by transfer, or by deputation, or by departmental examinations or selections recognised for the purpose. Further, the power to waive the Employment Exchange procedure in individual cases can be exercised by the Administrative Ministries in consultation with the Directorate General, Employment and Training.

(b) and (c). A statement showing the required information for the period 1963-64 is laid on the table of the House. [Placed in Library. See No. LT-3720/64].

New Delhi Municipal Committee

1780. { **Shri P. C. Borooah:**
Shri Surendra Pal Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether a deputation of the New Delhi Municipal Committee called on him recently to urge upon him to intervene for expeditious payment of its dues by the Central Government and other Government organisations;

(b) if so, the extent of dues in question; and

(c) Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) No.

(b) The bulk of the claim is in respect of House-Tax/Service charges which, according to the New Delhi Municipal Committee, amounts roughly to Rs. 4.45 crores. It is, however, understood that the amount of the claim in actual may be much less. The Ministry of Works and Housing which is mainly concerned has made an on-account payment of Rs. 1.75 crores.

(c) The Ministry of Works and Housing which is the main Ministry

concerned are taking necessary action to settle the claims early.

Rock Shelters near Fatehpur Sikri

1781. { Shri Vishwa Nath Pandey:
Shri Bal Krishna Singh:
Shri Yamuna Prasad Mandal:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that rock shelters supposed to be pre-historic have been brought to light five miles north of Fatehpur Sikri (Uttar Pradesh) on the Agra-Baryan Road by excavators of the Department of Archaeology; and

(b) if so, a brief account of the find and its historic value?

The Minister of Education (Shri M. C. Chagla): (a) Four rock shelters were discovered in 1959. But there is no evidence that they are pre-historic.

(b) The rock shelters appear to be natural and are fairly large. They contain faded paintings (in black and red colours) of men, animals and birds on the ceilings. These cannot be assigned to any particular period and have no artistic importance. The discovery of rock shelters was reported in the "Indian Archaeology—a Review 1959-60".

National Democratic Convention

1782. { Shri D. S. Patil:
Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the resolutions passed at the National Democratic Convention held in New Delhi recently, high-lighting the so-called problems of Muslim minority in the country, including the one demanding a ban on all communal parties in India; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) The various suggestions and recommendations made will be considered in due course.

Land Reforms in Andaman and Nicobar Islands

1783. { Shri Vishwa Nath Pandey:
Shri Kolla Venkaiah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government are considering the question of land reforms in the Islands of Andaman and Nicobar;

(b) if so, the broad outlines of such proposed land reforms; and

(c) when such reforms will be introduced?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) to (c). A proposal for the promulgation of the Andaman and Nicobar Islands Land Revenue and Land Reforms Regulation is under consideration. It, among other things, provides for the classification of Revenue officers and their powers, proper survey and settlement operations and preparation of land records, revision of maps and records, appointment and duties of village officers, collection of land revenue, regulation of land tenures, devolution of tenancy rights, consolidation of holdings and formation of co-operative farms.

The proposed Regulation will be promulgated as soon as it finalised.

Archaeological Exploration near Bhopal

1784. { Shri Vishwa Nath Pandey:
Shri Ram Harkh Yadav:
Shri Murli Manohar:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that explorations around the city of Bhopal